

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

Dated, Shillong the 20th July, 2026

No. HCM II/168/Pt.I/2014/Estt/23: In terms of sub-Rule 3 of Rule 7 of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2026 the Committee for Designation of Senior Advocates is pleased to invite views/suggestions, if any, from concerned stakeholders with regard to the applications received from Advocates listed in the annexure for conferment as Senior Advocate in the High Court of Meghalaya.

The views/suggestions, only if, accompanied by verifiable material may be submitted to the Secretariat of the Committee for Designation of Senior Advocates within a period of 15 days from the date of publication of this notice. Views/suggestions received after the stipulated period shall not be entertained by the Secretariat/Registry.

**SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES**

Memo.No.HCM II/168/Pt.I/2014/Estt/23-A Dated Shillong the 20th July,2026

Copy to:-

1. The Registrar-cum-P.P.S. to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for her Ladyship's kind information.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
4. The P.S. to Advocate General, Meghalaya, Shillong for kind information.
5. The P.A to the Registrar General, High Court of Meghalaya, for kind information.
6. The District & Sessions Judge, East Khasi Hills District, Shillong with regard to applications at **Sl. No 2, 5, 6, 7, 10, 12, 13, 14, 15 and Sl. No 16.**
7. The District & Sessions Judge (Tura/ Williamnagar/ Baghmara/ Resubelpara/ Ampati) with regard to applications at **Sl. No 8 and Sl. No 17.**

8. The President/Secretary, High Court of Meghalaya Bar Association, Shillong, with regard to applications at **Sl. No 1 to Sl. No 7** and **Sl. No 9 to Sl. No 16**.
9. The President/Secretary, Shillong Bar Association, Shillong, with regard to applications for **Sl. No 2, 6, 9, 10, 13, 14** and **Sl. No 15**.
10. The President/Secretary, Tura Bar Association, Tura with regard to applications for **Sl. No 8** and **Sl. No 17**.
- ✓ 11. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
12. Notice board.
13. Office file.



SECRETARY
COMMITTEE FOR DESIGNATION
OF SENIOR ADVOCATES

0324

20/7/24

ANNEXURE

Applicant No.	Names of the Applicants/Advocates
1	Shri. Nihar Dasgupta
2	Shri. Aynal Hoque Hazarika
3	Shri. Sandeep Kumar Jindal
4	Shri. Philemon Nongbri
5	Shri. Ravi Gurung
6	Ms. Panchali Bhattacharjee
7	Shri. Sujit K. Dey
8	Shri. Challang Artius Ch Marak
9	Shri. Ranabir Chowdhury
10	Shri. Shatrudhan Upadhaya
11	Shri. Raghvendra Jha
12	Shri. Kesav Chandra Gautam
13	Shri. Md. Farid Qureshi
14	Shri. Lesley Khyriem
15	Mrs. Nakilin Giri Shylla
16	Shri Phuyosa Yobin
17	Shri Daboo Tulshyan